

**GST – CBIC Application**

**View RFD-01 A Functionality User Manual**

## RFD-01(I) View Screen: Newly Added parameters

1. The date on which the ARN was filed in the common portal is available in the screen. For old records this data will be shown as “NA” as the data was not communicated by GSTN. Fig (i)

The screenshot displays the 'View RFD-01A' interface. At the top, the user is logged in as 'ACES Test1338' with the designation 'Assistant Commissioner' and SSO ID '27001943'. The jurisdiction is set to 'Z:BENGALURU > C:MYSSURU > D:HASSAN DIVISION'. The table below lists five records:

Sl.No	ARN	ARN Date	From Period	To Period	Jurisdiction of Taxpayer	GSTIN	Taxpayer Name	Refund Type	Status	Claim Amount (₹)
1	AA261017000070	13-07-2018	Oct-2017	Oct-2017	C:MYSSURU > D:HASSAN DIVISION > R:CHIKKAMAGALURU SOUTH RANGE	26AAAAD0167A1ZH	VINITHA REDDY PONNALURU	EXPORTS OF GOODS / SERVICES- W/O PAYMENT OF TAX (ACCUMULATED ITC)	Issue RFD-01B	4,000.00
2	AA200717000044Z	27-07-2018	Jul-2017	Jul-2017	C:MYSSURU > D:HASSAN DIVISION > R:CHIKKAMAGALURU SOUTH RANGE	20AAKCS9522P1ZJ	DURAI SWAMI LOKESH	EXPORTS OF GOODS / SERVICES- W/O PAYMENT OF TAX (ACCUMULATED ITC)	Issue RFD-01B	40,000.00
3	AA070717000067F	09-08-2018	Jul-2017	Jul-2017	C:MYSSURU > D:HASSAN DIVISION > R:CHIKKAMAGALURU SOUTH RANGE	07FBXP55061N2ZI	JEYGANTHI SUGANYA	EXPORTS OF GOODS / SERVICES- W/O PAYMENT OF TAX (ACCUMULATED ITC)	Issue RFD-01B	0.00
4	AA260418000152S	NA	Apr-2018	NA	C:MYSSURU > D:HASSAN DIVISION > R:CHIKKAMAGALURU SOUTH RANGE	26AACPP9719M1Z3	DILIP SUDHAKAR PENDSE	EXPORTS OF GOODS / SERVICES- W/O PAYMENT OF TAX (ACCUMULATED ITC)	Issue RFD-01B	1,32,000.00
5	AA260318000300Z	NA	Mar-2018	NA	C:MYSSURU > D:HASSAN DIVISION > R:CHIKKAMAGALURU SOUTH RANGE	26AACPP9719M1Z3	DILIP SUDHAKAR PENDSE	EXPORTS OF GOODS / SERVICES- W/O PAYMENT OF TAX (ACCUMULATED ITC)	Issue RFD-01B	2,100.00

Fig (i)

2. The tax period for which the ARN is filed is shown. ARNs filed for cumulative Tax Periods are also now available in the system. Fig (ii).

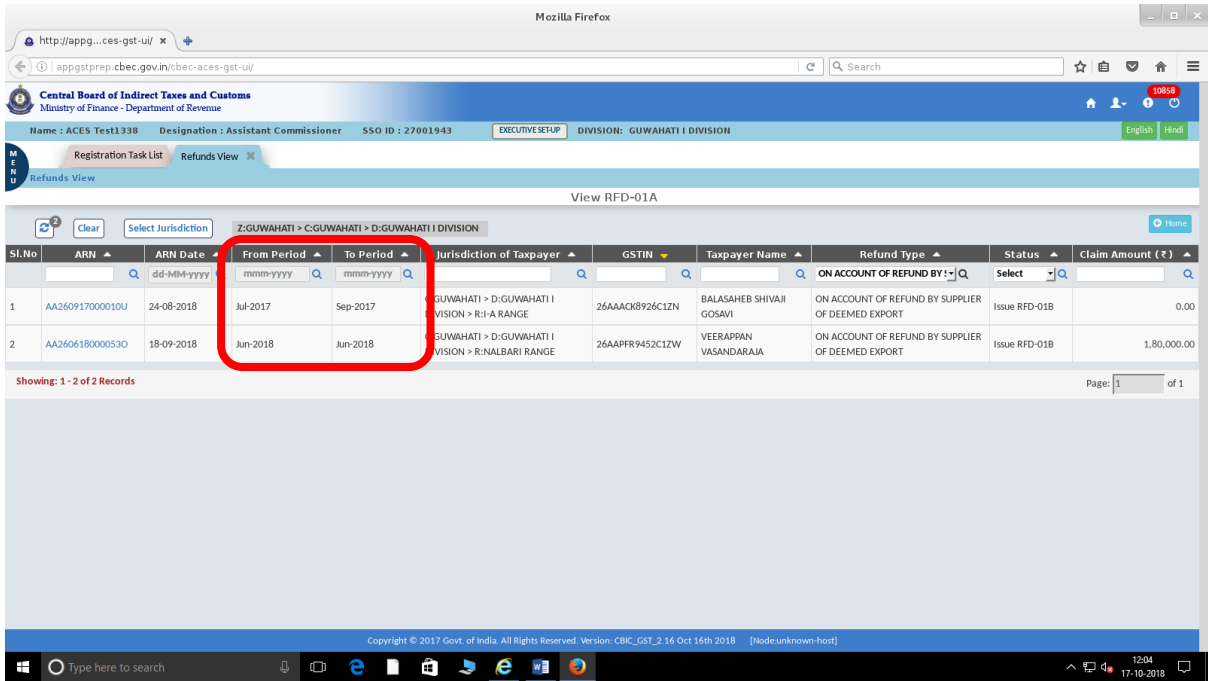


Fig (ii)

- All the declarations, undertakings and verifications filed by the Taxpayer in the common portal are now available in the CBIC System. Fig (iii) and (iv)

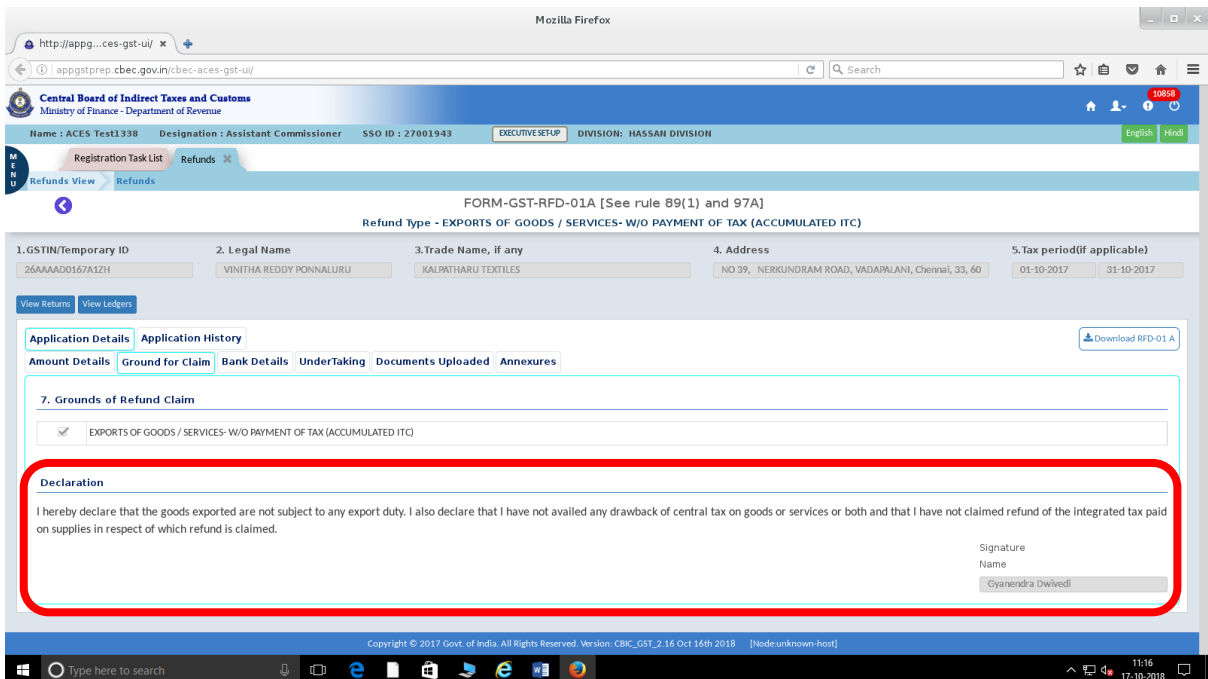


Fig (iii)

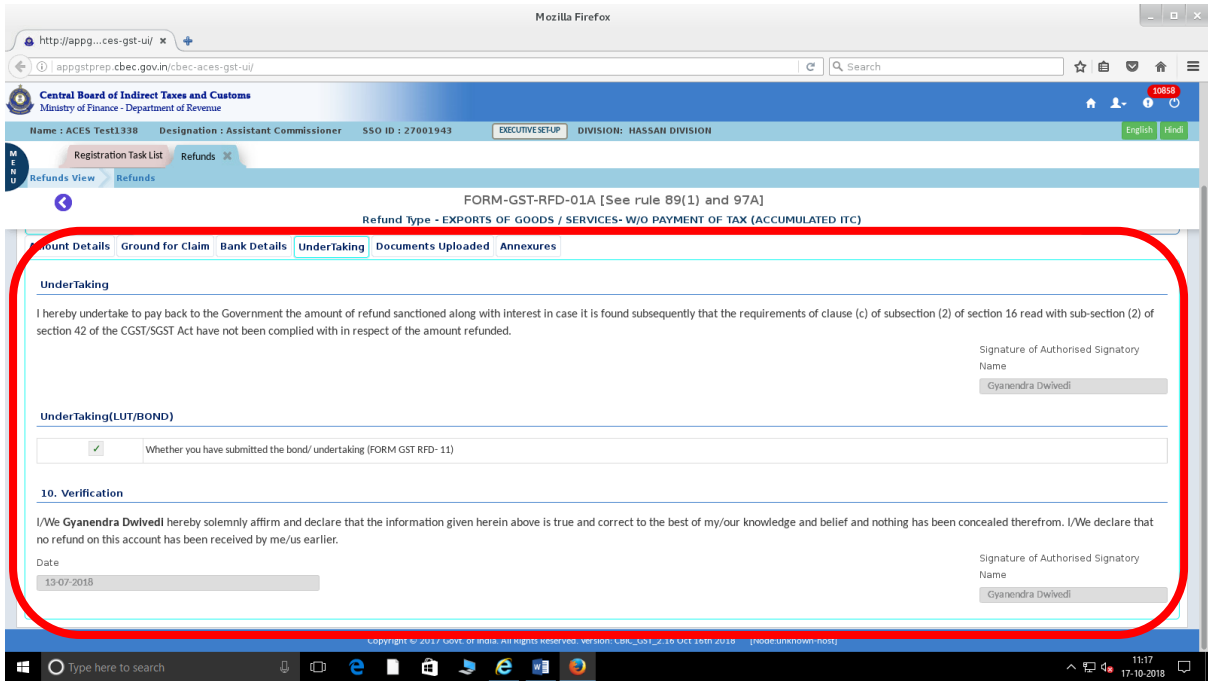


Fig (iv)

4. Statements and annexures wherever applicable and filed by the taxpayer in the common portal are now made available in the CBIC system. Fig (v) and Fig (vi)

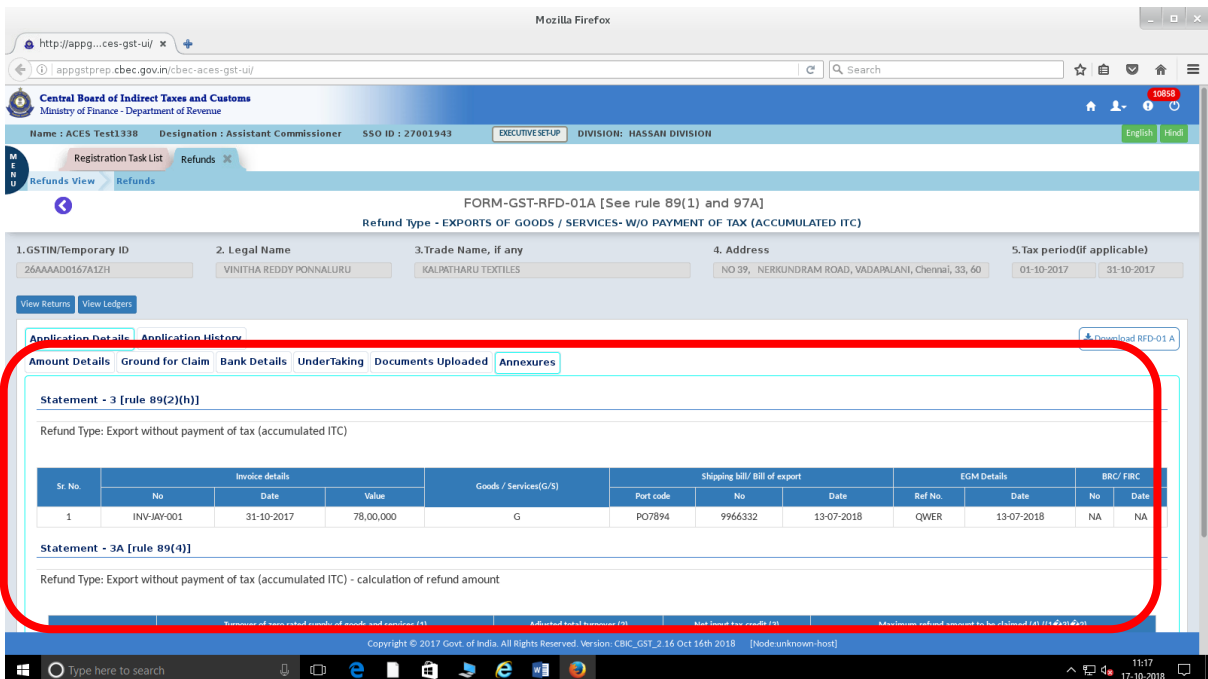


Fig (v)

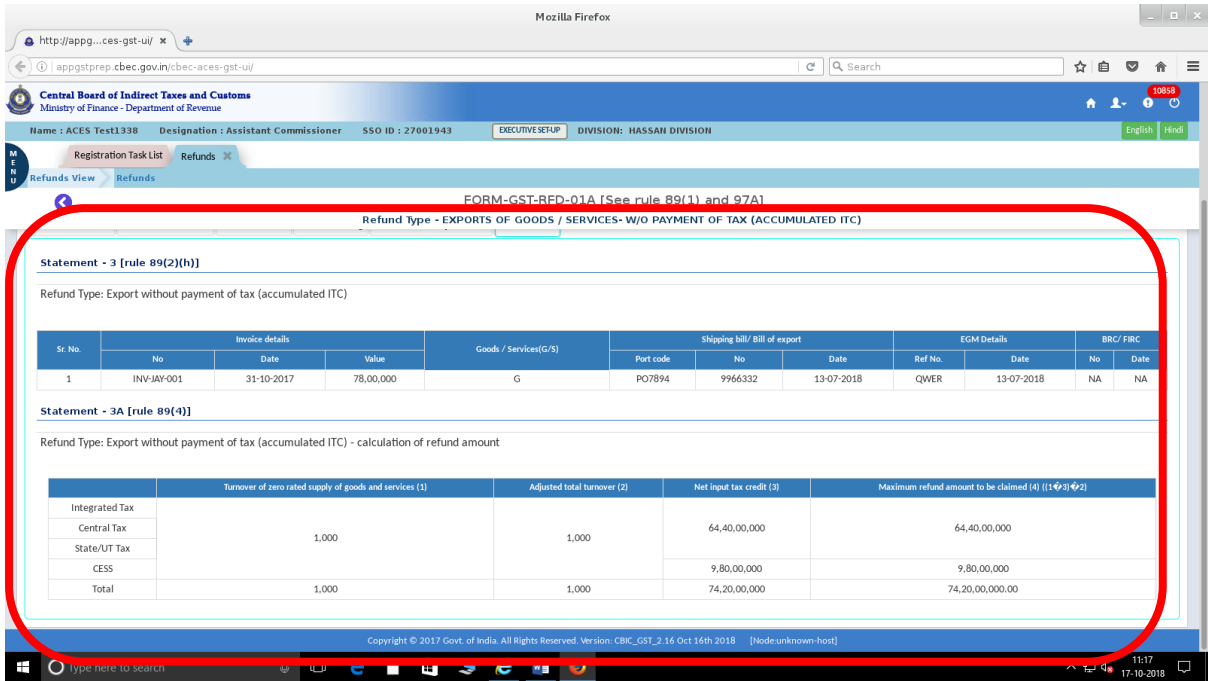


Fig (vi)

- Facility for filing of refund by Supplier of deemed export supplies has been enable in the front end and the ARNs filed for the type are now available in the CBIC system. Fig (vii)

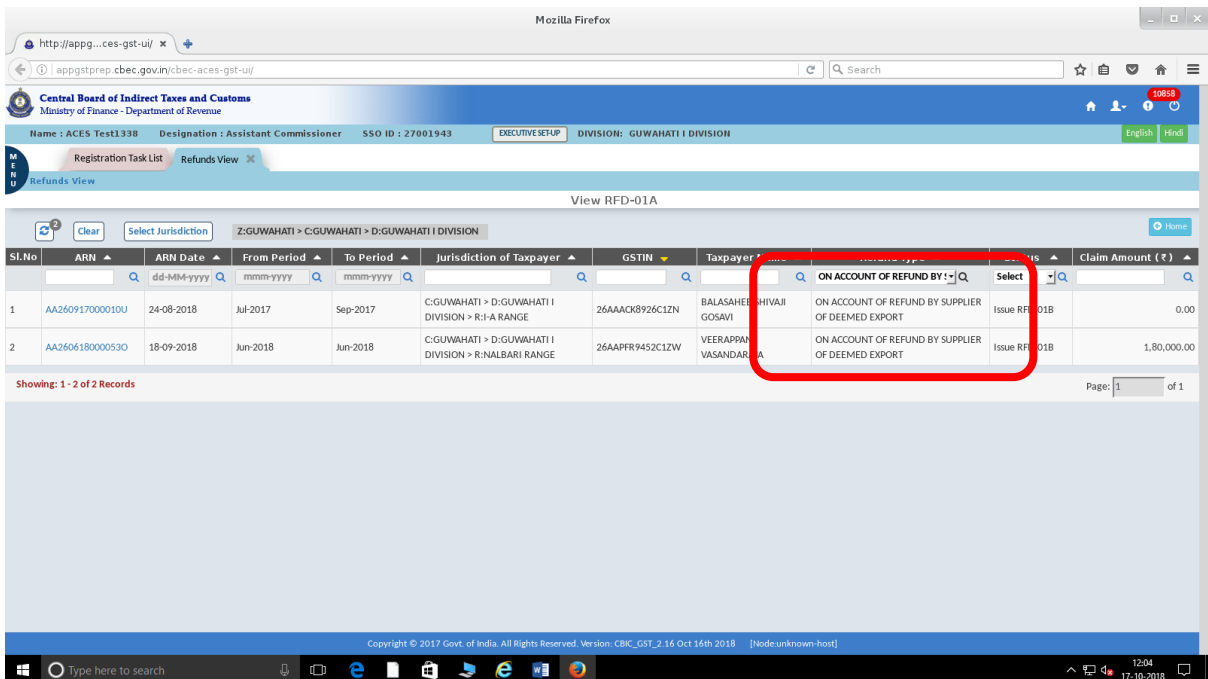


Fig (vii)